

# MEGHALAYA LEGISLATIVE ASSEMBLY

## BULLETIN PART – I

**AUTUMN SESSION**  
**TUESDAY, SEPTEMBER 25, 2018**

The House met at 10 a.m. with Hon'ble Speaker in the Chair and sat till 2.00 p.m.

The day was allotted for Government Business.

**1. Questions.**

Question nos 26 to 30 were taken up and disposed off.

**2. Call Attention Notice.**

Shri P. T. Sawkmie, MLA called the Attention of the Minister in-charge Education under Rule 54 (1) of the Rules of Procedure and Conduct of Business on the News item published in the "U Nongsain Hima" dt. 6<sup>th</sup> September 2018 under the Caption "Ngim don pisa shuh tang ban thied dawai ki khun, ong ki Nonghikai SSA".

Shri Lahkmen Rymbui, Minister in-charge Education replied.

**3. Voting on Supplementary Demands.**

Demand No. 1, 2, 3, 4, 5, 8, 10, 11 were moved by the Ministers in-charge and passed by the House.

Demand No. 6, 7, 9 were passed by the House after the cut motions were withdrawn by the movers of the cut motions.

Demand No. 12 – Shri Kyrmen Shylla, Minister moved the Demand.

Shri Lazarus M. Sangma, MLA moved the cut motion.

**4. Adjournment:**

Since there was no more business to be transacted, the House was adjourned till 10 a.m. on Wednesday the 26<sup>th</sup> September, 2018.



**Andrew Simons,  
Commissioner & Secretary  
Meghalaya Legislative Assembly**

**NO.MLA/BLT/AUTUMN/3.,**

**Dated Shillong, the 25<sup>th</sup> September, 2018.**

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